

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (f). Consequent on the recommendation of the Uneconomic Branch Line Committee, a traffic survey for conversion of Chhota Udepur-Pratapnagar and Chhuchhapura Tankhala narrow gauge sections into broad gauge was carried out in 1970. According to the survey report, the existing narrow gauge lines will be sufficient to meet the requirements of passenger as well as goods traffic on the section in the near future. Taking into account the prospects of traffic of the section, the conversion of these narrow gauge lines into broad gauge is not considered justified at present.

Private Ferry Service

1315. SHRI D. N. TIWARY: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 4483 on the 28th March, 1978 regarding proposal to run light carrier transport from Pabljaghat to Patna and state:

(a) whether it is the policy of the Government to leave undisturbed private ferry services between two points of the river for light carrier transport or passenger traffic;

(b) if so, the number of places where private ferry services licensed by the State Governments running parallel to the Railway ferry have been allowed to carry passengers/light carrier transport; and

(c) whether at these places the Railways run their own ferry or not?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The private ferry services are licensed by Bihar State Government to carry passenger and vehicular traffic and the Railway Administration have no control over them.

(b) and (c). Railway ferries are operating between (1) Sakrigalighat-

Maniharighat, (2) Mahendrughat-Palezaghat and (3) Barari-Mahadevpurghat, to carry through rail traffic. Private ferry services licensed by State Government to carry passenger and vehicular traffic are also operated between all these points.

Rent charged from Vending Contractors

1316. SHRI D. N. TIWARY: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 5445 on 4th April, 1978 regarding rent charged from vending contractors and state:

(a) whether the information has since been collected; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). The monthly rental charges of the Refreshment Rooms at Lucknow, Gonda, Gorakhpur, Muzaffarpur, Barauni and Mahendru Ghat are Rs. 72/-, Rs. 146.66, Rs. 80/-, Rs. 42.30, Rs. 70/- and Rs. 1249.90 respectively. However, the entire issue of rental charges of Refreshment Rooms on North-Eastern Railway is currently under review by that Railway.

Financial results of Sher Halt

1317. SHRI D. N. TIWARY: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 7261 on 18th April, 1978 regarding surcharge on Halt Stations and state:

(a) whether it is a fact that the financial results of Sher Halt are better than most of those Halt Stations (No. 798) where no surcharge has been imposed;

(b) the criteria of financial soundness of the Halt Stations; and

(c) whether it is a fact that on hundreds of these Halt Stations where no surcharge is levied, the financial

result is lower than most of the Stations on which surcharge is levied?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). The information is being collected and will be placed on the Table of the Sabha.

Items allowed to M/s. Pfizer and Glaxo under Registration Certificate

1318. SHRI MOTIBHAI R. CHAUDHARY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what were the items allowed to M/s. Pfizer and Glaxo under Registration Certificate based on their application submitted on Form A and B for obtaining such a certificate;

(b) what are the products now being manufactured by both these companies under the authority of Registration certificate and year of marketing of each product; and

(c) details regarding names of items, composition, change, if any, effected in composition, production, sales value and basis of release of raw material and grant of price approval?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) to (c). Since the Registration Certificates were issued in the fifties, the details asked for are not readily available. However, the exercise that would be done at the time of grant of consolidated Industrial Licences to drug manufacturing firms, as contained in para 37 of the Statement containing Government's decision on the recommendations of the Hathi Committee on Drugs and Pharmaceuticals, a copy of which was laid on the Table of the House on 29th March, 1978 would enable the Government to scrutinise the items taken up for manufacture by

these companies—including M/s. Pfizers and Glaxo—subsequent to the grant of Registration Certificates.

Manufacture of Formulations by Companies having Foreign Equity

1319. SHRI MOTIBHAI R. CHAUDHARY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state::

(a) details of formulations being manufactured by companies having foreign equity of more than 26 per cent during last three years;

(b) production of such formulations during this period and the sources from which raw materials were procured; and

(c) whether Government have any proposal to initiate proceedings against these companies under provisions of various Acts; if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) to (c). No system exists at present for monitoring the details of formulation activities of the manufacturing companies. However, while consolidating licences in terms of the New Drug Policy, detailed information on the total activities of each company will be obtained and taken into account. Any violation of the Industries (Development and Regulation) Act, etc., if established, would be dealt with appropriately, in terms of the New Drug Policy and the relevant statutory provisions.

Controversy between Central and State Governments on incidence of dacoities in trains

1321. SHRI C. K. JAFFER SHARIEF:
SHRI SARAT KAR:
SHRI S. R. DAMANI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the number of dacoity cases are increasing day by day in the running trains;